Statement 20: Total Outstanding Liabilities – As per cent of GSDP

(As at end–March)

(Per cent)

State/UT	2008	2009	2010	2011	2012	2013	2014	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024	2025 (RE)	2026 (BE)
1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	16	17	18	19	20
1. Andhra Pradesh	27.4	25.8	25.9	23.9	39.7	42.4	42.3	23.3	24.5	37.2	29.2	30.3	33.2	36.1	33.6	33.0	34.6	35.5	35.4
2. Arunachal Pradesh	59.0	104.2	42.3	38.9	35.7	34.0	32.3	34.3	30.9	28.5	31.0	33.3	40.4	46.1	48.7	51.5	55.3	55.4	59.8
3. Assam	28.4	28.1	26.7	23.5	19.5	18.9	17.4	18.1	18.4	17.3	17.4	19.3	21.2	26.4	24.9	27.0	26.4	27.7	27.9
4. Bihar	46.5	39.2	36.5	31.2	27.5	27.5	27.9	29.0	31.4	33.0	33.5	32.0	33.3	40.1	39.8	39.4	38.7	38.0	36.8
5. Chhattisgarh	18.3	15.5	16.4	14.3	11.3	12.1	12.6	13.2	17.4	16.5	19.5	21.1	25.0	28.4	25.9	23.8	27.3	29.2	29.8
6. Goa	33.9	28.1	28.9	28.4	23.5	29.5	37.0	29.5	28.4	26.8	26.9	28.5	30.2	35.9	36.0	32.4	30.4	29.1	25.7
7. Gujarat	30.5	29.9	28.6	27.4	24.6	23.4	23.3	22.0	22.5	20.9	20.2	20.0	20.4	22.5	20.2	19.2	18.3	17.8	17.9
8. Haryana	19.7	18.4	18.3	17.8	19.1	19.5	19.9	21.2	25.0	26.6	26.2	26.8	29.7	33.8	31.9	31.7	31.3	30.2	29.9
9. Himachal Pradesh	57.4	52.8	49.3	46.0	38.8	35.5	35.7	36.8	36.1	37.6	36.8	36.6	39.1	45.4	43.1	45.2	44.8	43.6	42.8
10. Jharkhand	25.4	27.4	26.8	22.2	20.8	20.1	20.1	20.0	27.6	28.5	28.8	27.4	30.5	36.8	30.2	28.4	27.2	25.5	25.4
11. Karnataka	22.4	21.0	25.0	22.8	17.5	16.2	17.0	17.4	17.8	17.5	18.4	19.4	21.0	25.7	25.3	24.5	25.3	25.4	26.5
12. Kerala	33.4	33.0	32.5	31.8	26.0	26.7	27.0	28.0	28.9	30.2	30.9	30.9	32.9	40.3	38.9	37.9	36.3	36.2	35.5
13. Madhya Pradesh	34.0	30.6	29.8	28.7	25.7	23.5	21.9	22.7	23.6	24.0	23.8	23.5	22.8	30.7	29.5	29.9	30.1	30.8	31.3
14. Maharashtra	23.7	24.8	23.8	22.0	19.3	19.4	18.8	18.1	17.9	18.0	18.4	17.4	18.1	21.0	19.3	18.1	18.5	18.6	19.0
15. Manipur	66.8	66.0	67.6	68.0	50.4	49.6	43.8	40.8	41.7	41.5	37.1	38.2	38.3	43.9	43.8	42.6	40.4	40.7	39.2
16. Meghalaya	33.1	31.9	31.0	29.8	26.9	24.1	28.7	29.7	30.0	33.7	34.4	35.3	35.4	43.5	42.1	42.9	43.2	39.8	39.1
17. Mizoram	103.5	90.6	71.8	73.0	67.7	66.1	60.4	51.9	46.7	38.9	38.9	34.9	36.0	42.7	41.0	37.2	36.7	35.0	33.2
18. Nagaland	44.3	44.3	52.2	50.2	55.4	52.7	50.3	43.2	45.7	44.0	42.6	43.9	46.6	51.1	49.1	47.6	49.3	49.4	47.0
19. Odisha	33.2	29.6	28.1	23.8	20.7	18.8	17.0	16.2	19.9	18.3	23.4	21.2	26.8	26.1	20.0	19.6	19.7	20.6	20.3
20. Punjab	36.6	35.4	34.3	33.1	31.1	31.0	30.8	31.7	34.4	42.8	41.4	41.4	42.8	47.9	45.4	46.8	46.5	46.9	46.4
21. Rajasthan	39.6	36.5	34.5	29.4	24.5	24.0	23.3	24.1	30.8	33.6	33.8	34.2	35.3	40.4	38.8	37.3	37.4	37.0	35.9
22. Sikkim	68.0	62.5	40.5	33.1	25.0	24.2	24.1	22.7	24.1	22.7	22.8	24.1	25.3	29.2	30.5	31.3	32.5	36.3	38.6
23. Tamil Nadu	21.1	21.5	21.2	19.6	17.4	17.9	18.5	17.3	19.4	21.8	22.3	24.6	26.5	31.8	32.2	31.7	31.0	30.2	29.2
24. Telangana	–	–	–	–	–	–	–	–	15.7	12.4	21.4	22.2	23.7	28.8	28.0	26.5	27.0	27.3	27.5
25. Tripura	38.5	34.7	35.4	34.1	34.1	35.4	34.1	34.0	28.8	30.0	30.6	30.3	33.6	40.2	36.0	32.0	28.6	29.3	30.5
26. Uttar Pradesh	46.9	43.3	39.4	38.3	33.8	29.7	28.3	31.0	33.9	36.7	35.9	35.9	32.3	36.6	32.6	30.7	30.9	30.0	28.7
27. Uttarakhand	31.9	30.7	27.8	25.4	21.5	20.4	20.3	21.1	22.7	22.8	24.1	25.8	28.2	33.4	31.0	27.6	25.9	25.3	25.3
28. West Bengal	45.6	44.0	44.0	41.9	40.4	39.1	36.7	34.6	39.5	38.7	38.1	36.7	37.8	43.6	40.9	39.5	39.7	40.0	38.9
29. Jammu and Kashmir	59.6	59.3	62.3	55.4	46.9	46.5	46.9	49.0	47.0	49.6	48.6	49.3	54.1	33.2	36.1	33.9	33.4	33.4	33.7
30. NCT Delhi	16.0	13.4	12.2	11.9	8.6	7.5	7.3	6.6	6.0	5.4	0.5	0.5	0.5	1.3	1.8	1.6	1.1	0.9	1.5
31. Puducherry	31.6	33.1	32.0	35.2	32.4	27.4	30.3	31.1	29.3	53.6	22.6	25.2	24.4	29.2	30.3	27.4	25.8	26.0	25.9
All States and UTs #	**26.6**	**26.1**	**25.5**	**23.5**	**22.8**	**22.2**	**22.0**	**21.7**	**23.7**	**25.1**	**25.1**	**25.3**	**26.6**	**31.0**	**29.1**	**28.2**	**28.1**	**28.4**	**29.2**

RE: Revised Estimates. BE: Budget Estimates. '–': Not available/Not applicable.

#: Data for all States/UTs are as per cent of GDP.

Notes: **1.** See 'Explanatory notes on Data Sources and Methodology'.

2. As reported by the UT of Jammu and Kashmir, the data on liabilities as per cent of GSDP, including both apportioned and un-apportioned portion of UT of Ladakh are as follows: end-March 2021 (58.6 per cent), end-March 2022 (56.7 per cent), end-March 2023 (51.2 per cent), end-March 2024 (52.5 per cent), end-March 2025 (51.7 per cent) and end-March 2026 (51.0 per cent). In the previous and this edition, the data in statement 20 include only apportioned portion of their liabilities. Details in methodology.

Source: Same as in Statement 18.